

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2935
ANSWERED ON:13.12.2005
REHABILITATION OF RETIRED PMF PERSONNEL
Shakya Shri Raghuraj Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the Government policy regarding rehabilitation of retired personnel of para-military forces;
- (b) the number of para-military forces personnel eligible for rehabilitation under this policy as on date, force-wise; and
- (c) the total expenditure incurred by the Government for rehabilitation of PMF personnel during each of the last three years, till date?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) to (c): Rehabilitation is required for those personnel who retired at an early age. Normally the Central Police Force personnel retire on attaining the age of 57 to 60 years and they are entitled for pension and other retirement benefits as per CCS (Pension) Rules 1972. Hence there is no rehabilitation requirement.